

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **28.06.2024** THROUGH PHYSICAL HEARING

**PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)**


IN THE MATTER OF : L & T Finance Ltd.
Vs
Meka Dredging Company India Ltd.

MAIN PETITION NUMBER : CP/541/IB/2017

(IA/MA) APPLICATION NUMBERS

IA/1585(CHE)/2023

S.NO.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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1)	Ravi Rajagopalan	Counsel for Respondent No. 142 in IA/1585/CHE/2023	
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Dhruv's shah observer of Meka Dredging.



403. CP/541/IB/2017

ORDER

IA/1585(CHE)/2023

Present: Shri. Gunjan Kumar Chaubey, Applicant in person.
Shri. Ravi Rajagopalan, Ld. Counsel for the Respondent
No.1 & 2.
Shri. Dhiren S. Shah, Observer of Meka Dredging.

Arguments on the application partly heard.

Ld. Counsel for the Scheme Proponent seeks time to take instructions from the Scheme Proponent as regards the implementation of the scheme and payment to the Liquidator.

List the application for further arguments on **22.07.2024 (Physical Hearing at 2.30 P.M.)**.

Sd/-
VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)

Sd/-
SANJIV JAIN
MEMBER (JUDICIAL)

vs